

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2517
ANSWERED ON:06.02.2014
NAXAL ATTACK ON TRAINS
Sivasami Shri C.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway are aware that naxals attacked train in Bihar killing three security personnel on 01 December, 2013;
- (b) if so, the details thereof;
- (c) whether the Railways have directed the Zonal Railways to enhance security on running trains; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) & (b): It was on 30.11.2013 and not on 01.12.2013 that a group of about 20-30 suspected armed Maoists attacked train No.13235 UP (Sahibganj-Danapur Intercity Express) between Jamalpur Railway Tunnel (Kalipahari Tunnel) and Jamalpur Railway station. In the incident, 03 security personnel were killed and 05 other persons including 03 security personnel, 01 Railway porter and 01 female passenger got injured.

(c) & (d): Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Government, which they discharge through Government Railway Police (GRP) of the States concerned. As such the cases of crime on Railways are reported to, registered and investigated by Government Railway Police. However, the Railways have asked the concerned zonal railways to supplement the efforts of the State Governments by augmenting security arrangements in naxal affected areas by way of increasing the strength of Railway Protection Force (RPF) train escorting parties in trains over affected sections and deploying staff for access control duties at important and sensitive stations. The RPF train escorting parties in naxalites/Maoists affected areas are equipped with sophisticated weapons, sufficient ammunition, bullet proof jackets, walkie-talkies, dragon search lights, etc. Besides, regular coordination is maintained with state governments concerned and intelligence inputs are shared with Intelligence Bureau and civil administration including GRP and Civil Police from time to time.